

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3010
(To be answered on the 3rd August 2017)**

APPOINTMENT OF CHIEF OPERATING OFFICER BY JET AIRWAYS

3010. DR. UDIT RAJ

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether a foreign national has been appointed to the post of Chief Operating Officer by Jet Airways without obtaining security clearance, defying the guidelines issued by the Directorate General of Civil Aviation (DGCA), which has created a threat of leakage of confidential information and jeopardized the security of travellers;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): No Madam.

(b) & (c): As per para 4.1.5 of Civil Aviation Requirements (CAR) Series 'C', Part II, Section 3 - Air Transport for Scheduled Air Transport Operations - The positions of the Chief Executive Officer (CEO) and/or Chief Financial Officer (CFO) and/or Chief Operating Officer, if held by foreign nationals, need to be security cleared from Ministry of Home Affairs before appointment in Company.

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